

**CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH**

OA/20/843/2014

HYDERABAD, this the 24th day of February, 2020

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman
Hon'ble Mr. B.V. Sudhakar, Admn. Member**



Meesala Gopal,
So. M. Papaiah, aged about 25 years,
Occ: Unemployee, Ro. N. Bayanapalli Village,
Konalaveedu Post, Giddalur Mandal,
Prakasam District,
Pin: 523 357.

... **Applicant**

(By Advocate: Mrs. S. Siva Kumari)

Vs.

1. The Union of India rep. by its
Secretary,
Ministry of Railways, Rail Bhavan,
New Delhi – 110 001.
2. The South Central Railway,
Railway Recruitment Cell, rep. by its
Chairman, 1st floor, C Block,
Rail Nilayam,
Secunderabad – 500 071.
3. The Deputy Chief Personnel Officer,
Railway Recruitment Cell,
South Central Railway,
Rail Nilayam,
Secunderabad – 500 071.
4. The Assistant Personnel Manager (Recruitment),
Personnel Branch,
Railway Recruitment Cell,
South Central Railway, Rail Bhavan,
Secunderabad – 500 071.

... **Respondents**

(By Advocate: Mr. N. Srinatha Rao, SC for Railways)

O R D E R (ORAL)**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman**

The O.A. is of the year 2014, and it is being listed for hearing from time to time. On 31.01.2020 when the case was taken up, there was no representation for the applicant. It was directed to be listed under the caption :For Dismissal, and accordingly it is posted under that caption today. There is no representation for the applicant today also. Hence, the O.A. is dismissed for default. There shall be no order as to costs.

(B.V. SUDHAKAR)
MEMBER (ADMN.)

(JUSTICE L. NARASIMHA REDDY)
CHAIRMAN

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